

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA-3281/2017
MA-3476/2017**

New Delhi, this the 08th day of May, 2019

Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)

1. Vandana (aged 35 years),
(Post-Teacher, Group-B),
w/o Sh. Kuldeep Sharma,
R/o H.No. RZ-76, Second Floor,
South Extn., Part-I,
Happy Smile Play School,
Shukkar Bazar Road, Uttam Nagar,
Delhi-110059.
2. Taljeet Kaur (35 years),
(Post-Teacher, Group-B),
W/o Shri
R/o NW-4, Vishnu Garden,
New Delhi-110018.
3. Neelam (43 years),
(Post-Teacher, Group-B),
W/o Sh. Satish kumar,
R/o RZ-H-3/1, West Sagarpur,
New Delhi-110046.
4. Anita Kanwar (36 years),
(Post-Teacher, Group-B),
W/o Sh. Prem Singh Rathore,
R/o WZ-41, 2nd Floor, 9/4,
Sadh Nagar, Palam Colony,
New Delhi-110045. ... Applicants

(through Sh. Rajesh Pratap S. Raghubansi)

Versus

1. Govt. of NCT of Delhi,
Through its Secretary,
Delhi Secretariat,
Players Building
IP Estate, New Delhi.

2. Delhi Subordinate Services Selection Board,
Through its Chairperson,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.

3. Municipal Corporation of Delhi,
Through its Commissioner,
Dr. Shyama Prasad Mukherjee Civic Centre,
Minto Road, Delhi-110002. ... Respondents

(through Sh. K.M. Singh and Sh. R.K. Jain)

ORDER(ORAL)

Hon'ble Sh. S.N. Terdal, Member (J)

Learned counsel for the applicants submits that he wishes to withdraw the OA. The OA is, accordingly, dismissed as withdrawn.

(A.K. Bishnoi)
Member(A)

(S.N. Terdal)
Member(J)

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